HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. <u>1,586</u> / Checker III-6-1/2001(Pt.-II) (NDPS)

Bilaspur, dated 20 May 2021

Copy of Government Notification endt. No. 4384/1368/XXI-B/C.G./2021, dated 07-05-2021 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding appointment of Special Judge for trial of cases under N.D.P.S. Act, at Balodabazar, Balrampur at Ramanujganj, Bastar at Jagdalpur, Bilaspur, Durg, Janjgir-Champa, Korba, Mahasamund, Raipur, Rajnandgaon, Surajpur, Surguja at Ambikapur & Uttar Bastar Kanker is forwarded to:-

- The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandrawanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 17) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.

- P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19) The District and Sessions Judge Balodabazar, Balrampur at Ramanujganj, Bastar at Jagdalpur, Bilaspur, Durg, Janjgir-Champa, Korba, Mahasamund, Raipur, Rajnandgaon, Surajpur, Surguja at Ambikapur & Uttar Bastar Kanker for information & necessary action.
- The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 21) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 22) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- The Dy. Registrar, Confidential/Complaint, High Court of Chhattisgarh, Bilaspur for information.
- 24) The Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 25) Section Officer/Incharge O/o R.G./ Checker/ High Court of Chhattisgarh, Bilaspur for information.
- 26) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

(Sanjay Kumar Jaiswal) I/c Registrar General

GOVERNMENT OF CHHATTISGARH LAW & LEGISLATIVE AFFAIRS DEPARTMENT MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR, MANTRALAYA, (C.G.) 492002

NOTIFICATION

Raipur dated 07.05.2021

/ 1369 /XXI-B/C.G./21. In exercise of the powers conferred by sub-F. No. section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985, (No. 61 of 1985) the State Government, in concurrence with the Chief Justice of High Court of Chhattisgarh and in compliance of High Court of Chhattisgarh's Memo No. 4298/III-6-1/2001(Pt.-II) dated 08-04-2021, hereby, makes the following order further to

	Court o 4298/III amend Column	f Chhattisgarh and in co -6-1/2001(PtII) dated 0 this department's previou- (3) & (4) of the schedule	ompliance of High Court of C 8-04-2021, hereby, makes the ous notification, relating to t e namely:-	following order further to he entries mentioned in			
		<u>AMENDMENT</u>					
Kest Dell.	Court of Chhattisgarh and in compliance of High Court of Chhattisgarh's Memo No. 4298/III-6-1/2001(PtII) dated 08-04-2021, hereby, makes the following order further to amend this department's previous notification, relating to the entries mentioned in Column-(3) & (4) of the schedule namely:- AMENDMENT In the schedule of the said Notification, officers mentioned in column No. (3) are appointed as Special Judge under section 36 (2) of the Narcotic Drugs and Psychotropic Substances Act, 1985, (No. 61 of 1985), at the corresponding places mentioned in column No. (4) of the said schedule, namely:- 1. 2. 3. 4. S.No. Name of District Name of recommended court for notifying as Special Court under NDPS Act LAdditional Sessions Judge Civil District Balodabazar						
To W	5.2	3	3	4.			
200	I.	Name of District	Name of recommended court	Jurisdiction			
2.00	5.110.	Name of District	for notifying as Special Court under NDPS Act				
	1.	Balodabazar	I Additional Sessions Judge, Balodabazar				
	2.	Balrampur-Ramanujganj	Sessions Judge, Ramanujganj	Civil District Balrampur headquarter at Ramanujganj			
-	3.	Bastar at Jagdalpur	III Additional Sessions Judge, Bastar at Jagdalpur	Civil District Bastar at Jagdalpur			
	4.	Bilaspur	III Additional Sessions Judge, Bilaspur	Civil District Bilaspur			
	5.	Durg	IV Additional Sessions Judge, Durg	Civil District Durg			
	6.	Janjgir-champa	I Additional Sessions Judge, Janjgir	Civil District Janjgir- champa			
	7.	Korba	I Additional Sessions Judge, Korba	Civil District Korba			
	8.	Mahasamund	I Additional Sessions Judge, Mahasamund	Civil District, Mahasamund (except Saraipali area)			

9.	Raipur	Xth Additional Sessions Judge, Raipur	Civil District Raipur
10.	Rajnandgaon	I Additional Sessions Judge, Rajnandgaon	Civil District Rajnandgaon
11.	Surajpur	III Additional Sessions Judge, Surajpur	Civil District Surajpur
12.	Surguja at Ambikapur	Special Judge (SC/ST) Ambikapur	Civil District Surguja at Ambikapur
13.	Uttar Bastar Kanker	Additional Sessions Judge (FTC) Kanker	Civil District Uttar Bastar Kanker

By order and in the name of the Governor of Chhattisgarh,

(Ram Kumar Tiwari) Principal Secretary Governemnt Of Chhattisgarh Law & Legislative Affairs Department

अधिसूचना

रायपुर, दिनांक 07 .05.2021

एफ. क्र. /1369/इक्कीस-ब/छ०ग०/21. स्वापक औषधि और मनःप्रभावी पदार्थ अधिनियम, 1985 (1985 का 61) की धारा 36 की उप-धारा (2) द्वारा प्रदत्त शिक्तयों को प्रयोग में लाते हुये, राज्य सरकार, छत्तीसगढ़ उच्च न्यायालय के मुख्य न्यायाधीश की सहमति से तथा छत्तीसगढ़ उच्च न्यायालय के ज्ञापन कमांक 4298/तीन-6-1/2001 (भाग-दो), दिनांक 08-04-2021 के अनुपालन में, एतद्द्वारा, अनुसूची के कॉलम-3 एवं 4 में उल्लिखित प्रविष्टियों के संबंध में, इस विभाग की पूर्व में जारी अधिसूचना में और संशोधन करने के लिये निम्नलिखित आदेश करती है, अर्थात्:-

संशोधन

उक्त अधिसूचना की अनुसूची के कॉलम क्र. (3) में उल्लिखित अधिकारियों को, कॉलम क्र. (4) में उल्लिखित तत्संबंधी स्थानों के लिये, स्वापक औषधि और मनःप्रभावी पदार्थ अधिनियम, 1985 (1985 का 61) की धारा 36(2) के अंतर्गत विशेष न्यायाधीश नियुक्त किया जाता है, अर्थात् :—

1	2.	3.	4.
1. 刊. .	जिले का नाम	एनडीपीएस अधिनियम के अंतर्गत विशेष न्यायालय अधिसूचित किर जाने हेतु अनुशंसित न्यायालय क	1
1.	बलौदाबाजार	प्रथम अतिरिक्त सत्र न्यायाधीश	ा, सिविल जिल बलौदाबाजार
2.	बलरामपुर-रामानुजगंज	बलौदाबाजार सत्र न्यायाधीश, रामानुजगंज	सिविल जिला बलरामपुर गख्यालय रामानुजगंज
3	जगदलपुर बस्तर	तृतीय अतिरिक्त सत्र न्यायाधीश जगदलपुर बस्तर	, रिाविल जिला जगदलपू बस्तर
4.	बिलासपुर	तृतीय अतिरिक्त सत्र न्यायाधीश, बिलासपर	
5.	दुर्ग	चतुर्थ अतिरिक्त सत्र न्यायाधीश, दुर्ग	A-11
6.	जांजगीर–चांपा	प्रथम अतिरिक्त सत्र न्यायाधीश, जांजगीर	जांजगीर–चापा
7.	कोरबा	प्रथम अतिरिक्त सत्र न्यायाधीश, कोरबा	
8.	महासमुंद	प्रथम अतिरिक्त सत्र न्यायाधीश, महासमुंद	सिविल जिला महासमुद (सरायपाली क्षेत्र को छोड़कर)
9.	रायपुर	दशम अतिरिक्त सत्र न्यायाधीश, रायपुर	सिविल जिला रायपुर
10.	राजनांदगांव	प्रथम अतिरिक्त सत्र न्यायाधीश, राजनांदगांव	सिविल जिला राजनांदगांव
11.	सूरजपुर	तृतीय अतिरिक्त सत्र न्यायाधीश, सूरजपुर	सिविल जिला सूरजपुर
12.		ज.जा.), अंबिकापुर	सिविल जिला अंबिकापुर सरगुजा सिविल जिला उत्तर
13.		Olicii (4)	सिविल जिला उत्तर बस्तर कांकेर

छत्तीसगढ़ के राज्यपाल के नाम से तथा आदेशानुसार, En. No. 4594/1368//XXI-B/C.G./21. Copy to,

Naya Raipur, Dated 07 .05.2021

- Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 4298/III-6-1/2001(Pt.-II) dated 08-04-2021
 - 2. Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya Raipur,
 - 3. Secretary, Government of India, Revenue Department, New Delhi,
 - 4. I Additional Sessions Judge, Balodabazar
 - 5. Sessions Judge, Ramanujganj
 - 6. III Additional Sessions Judge, Bastar at Jagdalpur
 - 7. III Additional Sessions Judge, Bilaspur
 - 8. IV Additional Sessions Judge, Durg
 - 9. I Additional Sessions Judge, Janjgir
 - 10. I Additional Sessions Judge, Korba
 - 11. I Additional Sessions Judge, Mahasamund
 - 12. Xth Additional Sessions Judge, Raipur
 - 13. I Additional Sessions Judge, Rajnandgaon
 - 14. III Additional Sessions Judge, Surajpur
 - 15. Special Judge (SC/ST) Ambikapur
 - 16. Additional Sessions Judge (FTC) Kanker
 - 17. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya Mahanadi Bhawan, Atal Nagar Raipur.
 - 18. Staff Officer to Principal Secretary Law for perusal of Principal Secretary, Law and Legislative Affairs Department, Government of Chhattisgarh Mantaralaya Mahanadi Bhawan, Atal Nagar Raipur.
 - 19. Deputy Director, Govt. Regional Printing Press, in the front of Indrawati Bhawan, Atal Nagar Raipur C.G. for publication in the forthcoming Gazette (Extra Ordinary).

for information and necessary action.

(Maneesh Kumar Thakur) Additional Secretary

Governemnt Of Chhattisgarh Law & Legislative Affairs Department